

Annexure – 2

Name of the corporate debtor: Renaissance Indus Infra Private Limited; Date of commencement of CIRP: 31-03-2023; List of creditors as on: 09-09-2023

List of unsecured Financial Creditors belonging to any class of creditors

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks if any | |
|---------|--------------------------|---------------------------|-----------------------|---------------------------|-----------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------------|--------------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | | | | | | % of voting share in CoC |
| 1 | A2I2 ASSOCIATES | 17-04-2023 | 19,93,19,839 | - | Unsecured FC | | NO | 0% | | 19,93,19,839 | - | | |
| 2 | PHOENIX ARC PVT LTD | 26-05-2023 | 1,68,70,10,274 | - | Unsecured FC | | NO | 0% | | 1,68,70,10,274.00 | - | | |
| 3 | IIFL FINANCE LIMITED | 29-05-2023 | 8,79,61,962 | 8,39,65,533 | Unsecured FC | | NO | 0.76% | | 39,96,429.00 | - | | |
| 4 | HARIRAM MANCHANDYA (HUF) | 28-06-2023 | 25,00,000 | - | Unsecured FC | | NO | 0% | | - | 25,00,000 | | |
| 5 | MANOHAR MANCHANDYA | 28-06-2023 | 26,00,000 | - | Unsecured FC | | NO | 0% | | - | 26,00,000 | | |
| 6 | BHARTI MANCHANDYA | 28-06-2023 | 2,50,000 | - | Unsecured FC | | NO | 0% | | - | 2,50,000 | | |
| | Total | | 1,97,96,42,075 | 8,39,65,533 | | | | 0.76% | | - | - | 1,89,03,26,542 | 53,50,000 |